

**ANNEXURE-7**

**SHREE SAI PRAKASH ALLOYS PVT LTD**

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**

**Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022**

S.No.	Details of Claimant		Details of claims received		Details of claim admitted							(Amount in ₹)				
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Name of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim		Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

